

Providing a stoppage of Neelachal Express at Jaipur Keonjhar Road

1846. SHRI A. C. DAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government has a proposal to provide a stoppage of Neelachal Express at Jajpur-Keonjhar Road;

(b) if so, when the above proposal is expected to be implemented; and

(c) the progress made so far in this regard?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

(b) and (c). Do not arise.

Guidelines to schools and colleges for providing playgrounds

1847. SHRI A. NEELALOHITHA-DASAN NADAR: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Central Government have so far given any directives or guidelines to States regarding the schools and colleges for providing therein any minimum area of levelled up obstruction-free land to be used as playgrounds by the alumni and teachers; and

(b) if so, will Government lay on the Table a copy of such directive or guidelines?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No, Sir.

(b) Does not arise.

Demand for more trains between Lonavla and Pune

1848. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Divisional Manager, Central Railway, Bombay VT has

received a representation from the General Secretary, Railway Passengers Association, Chinchwad, Pune-19 (Maharashtra) in November-December, 1980 regarding their demand to increase Railway Trains between Lonavla and Pune;

(b) if so, decision taken by the Railway authorities thereon; and

(c) if not, the reasons for delay in taking the decision?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Divisional Railway Manager, Bombay VT had received a letter from Railway Pravasi Sangh, Chinchwad during November, 1980 asking for introduction of additional trains on Pune-Lonavla section.

(b) and (c). On account of acute shortage of coaches, inadequate line capacity on the section and non-availability of adequate terminal facilities both at Pune and Lonavla, it is not feasible to introduce additional trains.

Captaincy scheme on trains

1849. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have introduced the captaincy scheme on trains in the recent past;

(b) if so, the date and the names of the trains on which the scheme has been introduced;

(c) the merits of the scheme as against the previous practice;

(d) whether the staff in the Headquarters of the Zonal Railways like New Delhi/Delhi would be charging double T.A. and D.A. under this scheme; and

(e) if so, the reasons for this step?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND